

**Conference of Vice—chancellors**

393. SHRI SOBHANADREES-  
WARA RAO VADDE :  
SHRI CHHITUBHAI GAMIT :  
DR. SUDHIR RAY :  
SHRI SYED SHAHABUDDIN :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the University Grants Commission had convened a conference of the Vice—Chancellors of the Universities in May, 1993;

(b) the important decisions taken at the conference;

(c) whether the conference expressed its concern over the decreasing per capita outlay on University education and the financial crisis faced by many universities in the country; and

(d) if so, the steps taken by the Government to overcome the financial crisis and make the institutions of higher education economically more viable ?

THE MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (d) Yes, Sir. According to the information furnished by University Grants Commission, the proceedings of the special meeting of Vice—Chancellors/Directors of Universities/Deemed Universities convened by UGC to discuss the revised Programme of Action for implementation of the National Policy of Education are under finalisation. Necessary steps will be taken to implement the recommendations made by the considered after the proceedings have been finalised confided by the Commission.

**Montreal Protocol fund**

394. DR. ASIMBALA: Will the MINISTER OF ENVIRONMENT AND FORESTS be

pleased to state :

(a) the details of assistance India has received from the Montreal Protocol Fund for technology transfers and manufacture of eco—friendly substitutes for industry so far and utilisation thereof;

(b) whether the fund given to India with imposing any conditionalities; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) The tenth meeting of the Montreal Protocol Executive Committee held from 28th June to 30 July, 1993 considered projects relating to studies on recovery and recycling of ODS; project formulation for the unorganised sector and electronic cleaning process; and possibilities for substitution of ODS.

(b) and (c) The Multilateral Funds has not imposed any conditionalities. The Government of India has an obligation to phase out Ozone Depleting Substances by the year 2010 subject to availability of technology and financial resources to meet the 'incremental costs'. The investment projects provide the 'incremental costs' required from the Fund and the quantity of Ozone Depleting Substances to be phased out by that project.

**Fellowships**

395. SHRI J. CHOKKA RAO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether fellowships have been granted to all the candidates who qualified the National Eligibility Test conducted by the University Grants Commission and Council of Scientific and Industrial Research in December, 1991;

(b) if so, the details thereof: